NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 115 /2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th December, 2016, 10.30 A.M

Name of the Company		Sara International Pvt. Ltd. & Ors.		
		-Versus-		
		Gopalpur Ports Limited & Ors.		
Under Section		397/398		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representa	tive (IN CAPITAL		date
	LE	ETTERS)		
1. S CHONOMIKY ADV		R1-10	Sm 98	
2.	Shreya so	m dow	Pelitioners	9.12.1
3.	Sanderp B	who is a proof	3 R-11	10 min
	Soundary	Bhattacharye, Ad	w)	09.12.16

ORDER

Ld. Counsels for the Petitioners and the Respondents are present.

I.A.No. 64/2016 has been filed by the petitioners for taking some documents on record. Ld. Counsel for the respondents informed that he has no objection for taking documents on record

subject to his contentions raised in reply to C.P. In the circumstances IA No. 64/2016 is allowed. Documents are being taken on record.

Ld. Counsels for both the parties submitted that process of settlement is going on. Hence the case may be adjourned.

Adjournment is allowed.

List the matter on 30/01/2017 for further proceedings.

S. In for a ropheron.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)